

**Central Administrative Tribunal
Principal Bench**

**CP No.726/2017
OA No.3685/2014**

New Delhi, this the 12th day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Dr. Gausal Azam Khan
Working as Scientist-D, Group 'A',
aged about 42 years,
S/o Sh. Abdul Aziz Khan
R/o A-128, Pandara Road,
New Delhi 110 003. Applicant.

(By Advocate : Shri R. Sathish)

Versus

1. Sh. Sanjay Mittra
Defence Secretary
Ministry of Defence,
101, South Block,
New Delhi.
2. Sh. S. Christopher, DG
Department of Defence, R &D and SA to RM,
Defence Research Development Organisation,
DRDO Bhawan, Rajaji Marg,
New Delhi 110 011.
3. Sh. Gopal Bhushan, DoP
DRDO Bhawan,
Rajaji Marg,
New Delhi 110 011.
4. Sh. Bhuvnesh Kumar,
Director,
Defence Institute of Physiology & Allied Sciences,
Lucknow Road,
Timarpur, New Delhi. Respondents.

(By Advocate : Shri Rajesh Katyal)

: O R D E R (ORAL) :

Justice L. Narasimha Reddy, Chairman:

This contempt case is filed alleging that the respondents did not implement the directions issued by this Tribunal in its judgment dated 20.07.2017 in OA No.3685/2014.

2. Learned counsel for the respondents submits that Writ Petition No.436/2018 was filed before Delhi High Court against the aforesaid judgment passed by this Tribunal, and that on 23.10.2018, the Hon'ble High Court of Delhi directed that no coercive steps shall be taken against the respondent in the meanwhile. A copy of the said order is placed before us. Learned counsel for the applicant did not dispute this factual statement.

3. Once the judgment in the OA is pending adjudication before the Hon'ble Delhi High Court, there is no point in continuing the proceedings in this contempt case. The petitioner herein has to await the outcome of the aforesaid writ petition. We, therefore, close the contempt case, leaving it open to the applicant, to pursue the remedies depending upon the outcome of the writ petition.

(A. K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/